

MINUTES OF NORMS COMMITTEE (NC-7) OF
 'PLASTIC & RUBBER PRODUCTS'
 MEETING NO. 9/AM16
 HELD ON 04.06.2015
 UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 9/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 04.06.2015 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Smt. Chander Kanta Pandey, FTDO

2. The Committee confirmed Minutes of NC Meeting Nos. 7/AM16 and 8/AM16 held on 29.05.2015.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

	Case No.:25/47/87-ALC1/2014	Party Name:AAKASH POLYFILMS LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred	
1	HQ File :01/87/050/00449/AM15/	RLA File :52/24/040/00027/AM15/	Lic.No/Date:5210041212 26.08.2014	Defer Date:25.06.2015	
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.					

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2	Case No.:50/42/87-ALC1/2014	Party Name:ROYAL TOUCH FABLON PVT. LTD.,	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00391/AM15/	RLA File :02/24/040/00115/AM15/	Lic.No/Date:0210204972 12.09.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

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Case No.:23/4/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00027/AM16/	RLA File :17/24/040/00110/AM15/	Lic.No/Date:1710005963 05.11.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/21/2014-PC-II dated 28.05.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PV – 4 (Polyethylene Glycol) (White Flakes)	1 kg	1. Diethylene Glycol (Colourless Liquid)	0.0265 kg
		2. Ethylene Oxide (Colourless Clear Liquid)	0.984 kg

RLA may take consequential action as per Policy / Procedures.

4	Case No.:4/43/87-ALC1/2014	Party Name:SANGIR PLASTICS PVT. LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00396/AM15/	RLA File :03/95/040/01000/AM14/	Lic.No/Date:0310790828 07.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

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5	Case No.:15/45/87-ALC1/2014	Party Name:MARPOL PVT. LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00415/AM15/	RLA File :17/24/040/00107/AM15/	Lic.No/Date:1710005967 07.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

6	Case No.:16/9/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00068/AM16/	RLA File :17/24/040/00115/AM15/	Lic.No/Date:1710005970 12.11.2014	Defer Date:02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

7	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

8	Case No.:18/45/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00418/AM15/	RLA File :34/24/040/00210/AM15/	Lic.No/Date:3410040681 13.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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Case No.:7/47/87-ALC1/2014	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00431/AM15/	RLA File :03/94/040/00787/AM15/	Lic.No/Date:0310791194 18.11.2014	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2014 dated 23.07.2014 in Case No. 12/12/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Industrial / Pharma Grade)	1 kg	1. Cotton Linters Pulp / Wood Pulp	0.870 kg
		2. Ethyl Chloride	3.990 kg
		3. Caustic Soda Flakes / Prills	3.710 kg
		4. Toluene	0.610 kg
		5. Ethanol	0.760 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:8/47/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
HQ File :01/87/050/00432/AM15/	RLA File :03/95/040/00388/AM15/	Lic.No/Date:0310791349 24.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.			

Case No.:4/47/87-ALC1/2014	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
HQ File :01/87/050/00428/AM15/	RLA File :03/94/040/00554/AM15/	Lic.No/Date:0310791455 26.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.			

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	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
12	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

	Case No.:3/38/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
13	HQ File :01/87/050/00338/AM15/	RLA File :03/95/040/00621/AM15/	Lic.No/Date:0310791640 03.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

	Case No.:4/45/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
14	HQ File :01/87/050/00404/AM15/	RLA File :03/95/040/00568/AM15/	Lic.No/Date:0310791638 03.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

	Case No.:10/47/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
15	HQ File :01/87/050/00434/AM15/	RLA File :03/95/040/00624/AM15/	Lic.No/Date:0310791641 03.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

	Case No.:5/45/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
16	HQ File :01/87/050/00405/AM15/	RLA File :03/95/040/00718/AM15/	Lic.No/Date:0310791698 04.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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Case No.:8/45/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00408/AM15/	RLA File :05/24/040/00404/AM15/	Lic.No/Date:0510392307 05.12.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2014-PC-II dated 18.05.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cast Polypropylene Film	1 kg	Polypropylene Granules / Resins	1.10 kg
RLA may take consequential action as per Policy / Procedures.			

18	Case No.:2/43/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00394/AM15/	RLA File :04/24/040/00222/AM15/	Lic.No/Date:0410159886 12.12.2014	Defer Date:25.06.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.			

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Case No.:5/48/87-ALC1/2014	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00454/AM15/	RLA File :03/94/040/00840/AM15/	Lic.No/Date:0310791940 12.12.2014	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 36/87-ALC1/2014 dated 10.12.2014 in Case No. 2/32/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
250 Microns PVC Film laminated with 25 Micron PE Film and coated with 90 GSM PVDC (Triplex)	1 kg	1. PVC Resin	0.7507 kg
		2. PVC Stabilizer	0.0270 kg
		3. Pigments	0.0040 kg
		4. PVC Processing Aid	0.0140 kg
		5. PVC Impact Modifier	0.0920 kg
		6. Lubricants	0.0108 kg
		7. Adhesives	0.0190 kg
		8. LDPE Film	0.0610 kg
		9. PVDC Aqueous Dispersion (Primer) Total Solid Content 40 $\pm$ 2%	0.0119 kg
		10. Aqueous dispersion of Vinylidene Chloride – Basecoat (Total Solid Content 60 $\pm$ 1%)	0.3178 kg
		11. Aqueous dispersion of Vinylidene Chloride – Methacrylate Copolymer Top coat (Total Solid Content 55 $\pm$ 1%)	0.0346 kg

RLA may take consequential action as per Policy / Procedures.

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20	Case No.:5/46/87-ALC1/2014	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00424/AM15/	RLA File :31/83/040/00207/AM15/	Lic.No/Date:3110065149 18.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

21	Case No.:2/45/87-ALC1/2014	Party Name:IMPEL EXPORTS	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00402/AM15/	RLA File :07/24/040/00326/AM15/	Lic.No/Date:0710107235 19.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

22	Case No.:19/45/87-ALC1/2014	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00419/AM15/	RLA File :52/24/040/00046/AM15/	Lic.No/Date:5210041356 19.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

23	Case No.:6/48/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00455/AM15/	RLA File :03/94/040/00842/AM15/	Lic.No/Date:0310792181 19.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

24	Case No.:12/45/87-ALC1/2014	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00412/AM15/	RLA File :07/24/040/00339/AM15/	Lic.No/Date:0710107263 23.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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	Case No.: 36/4/87-ALC1/2015	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
25	HQ File :01/87/050/00040/AM16/	RLA File :34/24/040/00240/AM15/	Lic.No/Date:3410040831 23.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

	Case No.: 1/45/87-ALC1/2014	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
26	HQ File :01/87/050/00401/AM15/	RLA File :50/24/040/00016/AM15/	Lic.No/Date:5010002175 26.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

	Case No.: 10/45/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
27	HQ File :01/87/050/00410/AM15/	RLA File :05/24/040/00449/AM15/	Lic.No/Date:0510392618 30.12.2014	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

	Case No.: 10/48/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
28	HQ File :01/87/050/00459/AM15/	RLA File :31/83/040/00208/AM15/	Lic.No/Date:3110065161 31.12.2014	Defer Date:02.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 03.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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29	Case No.:7/45/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00407/AM15/	RLA File :05/23/040/00454/AM15/	Lic.No/Date:0510392652 01.01.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

30	Case No.:2/46/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00421/AM15/	RLA File :04/24/040/00213/AM15/	Lic.No/Date:0410159950 01.01.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

31	Case No.:11/48/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00460/AM15/	RLA File :31/83/040/00222/AM15/	Lic.No/Date:3110065177 07.01.2015	Defer Date:02.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 03.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

32	Case No.:6/45/87-ALC1/2014	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00406/AM15/	RLA File :04/24/040/00245/AM15/	Lic.No/Date:0410159985 07.01.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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33	Case No.:3/46/87-ALC1/2014	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00422/AM15/	RLA File :04/24/040/00246/AM15/	Lic.No/Date:0410159998 09.01.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

34	Case No.:8/48/87-ALC1/2014	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00457/AM15/	RLA File :03/94/040/00955/AM15/	Lic.No/Date:0310792957 15.01.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.:26/4/87-ALC1/2015	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00030/AM16/	RLA File :03/94/040/00982/AM15/	Lic.No/Date:0310793359 28.01.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/93/2011-PC-II dated 23.03.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Water Based Adhesive (Total solid content 55%)	1 kg	1. Butyl Acrylate	0.537 kg
		2. Methacrylic Acid	0.0108 kg
RLA may take consequential action as per Policy / Procedures.			

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36	Case No.:1/9/87-ALC1/2015	Party Name:GALA SHRINK FIT	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00053/AM16/	RLA File :03/94/040/00845/AM15/	Lic.No/Date:0310793450 30.01.2015	Defer Date:02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

37	Case No.:28/4/87-ALC1/2015	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00032/AM16/	RLA File :03/94/040/01041/AM15/	Lic.No/Date:0310793496 02.02.2015	Defer Date:02.07.2015
Decision: A D/L No. 46011/160/2005-PC.II dated 28.05.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

38	Case No.:32/4/87-ALC1/2015	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00036/AM16/	RLA File :03/95/040/00861/AM15/	Lic.No/Date:0310793489 02.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

39	Case No.:31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

40	Case No.:24/4/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00028/AM16/	RLA File :03/94/040/00774/AM15/	Lic.No/Date:0310793872 13.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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41	Case No.:25/4/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00029/AM16/	RLA File :03/94/040/00775/AM15/	Lic.No/Date:0310793948 18.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

42	Case No.:33/4/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
	HQ File :01/87/050/00037/AM16/	RLA File :03/95/040/00975/AM15/	Lic.No/Date:0310793955 18.02.2015	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/137/2015-TSW dated 21.05.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Oil Resistant NR / NBR based Rubber Compounded Sheet	1 kg	1. Natural Rubber	0.105 kg
		2. NBR – Nitrile Rubber	0.408 kg
		3. Synthetic Rubber SBR Series	0.15 kg
		4. Zinc Oxide	0.02120 kg
		5. Carbon Black	0.155 kg
		6. Antioxidant	0.010 kg
		7. Accelerators	0.010 kg
		8. Plasticizer like DOP	0.031 kg
		9. PPT Silica Filler	0.185 kg
		10. Bonding & Coupling Agent like SI-69	0.011 kg
		11. Plastic Pallets	225 Numbers

Note: 1. There should be a value cap on Rubber Chemical as per General Note 8 of Handbook of Procedures Vol. II.

2. All the Plastic Pallets will be exported back with the export product.

RLA may take consequential action as per Policy / Procedures.

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	Case No.:9/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
43	HQ File :01/87/050/00013/AM16/	RLA File :07/24/040/00423/AM15/	Lic.No/Date:0710107660 19.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

	Case No.:1/5/87-ALC1/2015	Party Name:ALOK INDUSTRIES	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
44	HQ File :01/87/050/00042/AM16/	RLA File :05/23/040/00503/AM15/	Lic.No/Date:0510393338 23.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

	Case No.:22/4/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
45	HQ File :01/87/050/00026/AM16/	RLA File :15/24/040/00021/AM15/	Lic.No/Date:1510022045 24.02.2015	Defer Date:02.07.2015
Decision: A D/L No. 46011/12/2013-PC.II dated 01.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:3/4/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
46	HQ File :01/87/050/00007/AM16/	RLA File :05/24/040/00566/AM15/	Lic.No/Date:0510393362 25.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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47	Case No.:30/4/87-ALC1/2015	Party Name:GALA SHRINK FIT	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00034/AM16/	RLA File :03/94/040/01075/AM15/	Lic.No/Date:0310794140 25.02.2015	Defer Date:02.07.2015
Decision: A D/L No. 46011/89/2013-PC.II dated 26.05.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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Case No.:4/4/87-ALC1/2015	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00008/AM16/	RLA File :05/24/040/00568/AM15/	Lic.No/Date:0510393391 26.02.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2014-PC-II dated 18.05.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cast Polypropylene Film	1 kg	Polypropylene Granules / Resins	1.10 kg
RLA may take consequential action as per Policy / Procedures.			

49	Case No.:34/4/87-ALC1/2015	Party Name:R.R.KABEL LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00038/AM16/	RLA File :03/95/040/00992/AM15/	Lic.No/Date:0310794217 26.02.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.:35/4/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00039/AM16/	RLA File :03/95/040/01008/AM15/	Lic.No/Date:0310794211 26.02.2015	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/137/2015-TSW dated 21.05.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Floor Covering & Mats	1 kg	1. Synthetic Rubber SBR Series – 1502	0.22500 kg
		2. Natural Rubber	0.372 kg
		3. Zinc Oxide	0.025 kg
		4. Antioxidant	0.011 kg
		5. Accelerator	0.0135 kg
		6. Titanium Di Oxide	0.0555 kg
		7. PPT Silica Filler	0.165 kg
		8. Gum Resin	0.025 kg
		9. Carbon Black	0.015 kg
		10. Processing Aid like Plasters DOP	0.035 kg
		11. Plastic Pallets	270 Numbers

Note: 1. There should be a value cap on Rubber Chemical as per general Note- 8 of Handbook of Procedures Vol. II.

2. All the Plastic Pallets will be exported back with the export product.

RLA may take consequential action as per Policy / Procedures.

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Case No.:26/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00078/AM16/	RLA File :03/94/040/01020/AM15/	Lic.No/Date:0310794290 02.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2014 dated 13.05.2014 in Case No. 29/46/87-ALC1/2013, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	0.990 kg
		2. Dicumyl Peroxide (DCP)	0.020 kg
		3. Antioxidant	0.010 kg

RLA may take consequential action as per Policy / Procedures.

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52	Case No.:23/9/87-ALC1/2015	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00075/AM16/	RLA File :03/94/040/00956/AM15/	Lic.No/Date:0310794359 04.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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Case No.:25/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00077/AM16/	RLA File :03/94/040/01019/AM15/	Lic.No/Date:0310794356 04.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2014 dated 13.05.2014 in Case No. 5/52/87-ALC1/2013, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. LLDPE Granules	0.9994 kg
		2. Tri-Methoxy Vinyl Silane	0.0140 kg
		3. Dicumyl Peroxide (DCP)	0.0008 kg
		4. Antioxidant	0.0008 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:27/9/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00079/AM16/	RLA File :03/94/040/01105/AM15/	Lic.No/Date:0310794350 04.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 39/87-ALC1/2014 dated 24.12.2014 in Case No. 1/27/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL SUD 435 N Polyether Polyol	1 kg	1. Propylene Oxide	0.660 kg
		2. Diethylene Glycol	0.125 kg

RLA may take consequential action as per Policy / Procedures.

55	Case No.:28/9/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00080/AM16/	RLA File :03/94/040/01115/AM15/	Lic.No/Date:0310794367 04.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

56	Case No.:6/4/87-ALC1/2015	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00010/AM16/	RLA File :05/24/040/00582/AM15/	Lic.No/Date:0510393483 05.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.: 9/5/87-ALC1/2015	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date: 9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00050/AM16/	RLA File :32/24/040/00026/AM15/	Lic.No/Date:3210077472 05.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 43/87-ALC1/2014 dated 28.01.2015 in Case No. 45/30/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MV Micro Round Container 250 ml with LID	1 Set	Relevant Polypropylene Resin / Granules (RJ470MO)	1.05 kg/kg content in the export product

RLA may take consequential action as per Policy / Procedures.

Case No.: 10/4/87-ALC1/2015	Party Name: IMPEL EXPORTS	Meet No/Date: 9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00014/AM16/	RLA File :07/24/040/00436/AM15/	Lic.No/Date:0710107762 09.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2015 dated 15.05.2015 in Case No. 14/47/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PE Container Liner Articles made of LDPE / LLDPE Lay Flat Tubing	1 kg	Polythene Film LFT (Articles made of LDPE / LLDPE – Lay Flat Tubing)	1.10 kg

RLA may take consequential action as per Policy / Procedures.

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59	Case No.: 29/9/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00081/AM16/	RLA File :03/94/040/01121/AM15/	Lic.No/Date:0310794419 09.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

60	Case No.: 30/9/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00082/AM16/	RLA File :03/94/040/01122/AM15/	Lic.No/Date:0310794429 09.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

61	Case No.: 31/9/87-ALC1/2015	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00083/AM16/	RLA File :03/94/040/01123/AM15/	Lic.No/Date:0310794430 09.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

62	Case No.: 39/9/87-ALC1/2015	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00091/AM16/	RLA File :03/95/040/01026/AM15/	Lic.No/Date:0310794479 10.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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63	Case No.:5/4/87-ALC1/2015	Party Name:PIONEER POLYLEATHERS PVT LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00009/AM16/	RLA File :05/24/040/00571/AM15/	Lic.No/Date:0510393570 13.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.:18/4/87-ALC1/2015	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00022/AM16/	RLA File :08/24/040/00421/AM15/	Lic.No/Date:0810134815 16.03.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Urea Formaldehyde Resin UF-8	1 kg	1. Butanol	0.598 kg
		2. Urea	0.270 kg
		3. Toluene	0.033 kg
RLA may take consequential action as per Policy / Procedures.			

65	Case No.:2/4/87-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
66	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

	Case No.:33/9/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
67	HQ File :01/87/050/00085/AM16/	RLA File :03/94/040/01159/AM15/	Lic.No/Date:0310794657 18.03.2015	Defer Date:02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

	Case No.:20/4/87-ALC1/2015	Party Name:GOPALA POLYPLAST LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
68	HQ File :01/87/050/00024/AM16/	RLA File :08/24/040/00471/AM15/	Lic.No/Date:0810134855 19.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

	Case No.:21/4/87-ALC1/2015	Party Name:GOPALA POLYPLAST LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
69	HQ File :01/87/050/00025/AM16/	RLA File :08/24/040/00472/AM15/	Lic.No/Date:0810134856 19.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.:32/9/87-ALC1/2015	Party Name:DIMPLE DRUMS & BARRELS PVT.LTD.	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00084/AM16/	RLA File :03/94/040/01147/AM15/	Lic.No/Date:0310794720 19.03.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/83/2014-PC-II dated 19.05.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Drum	1 No.	High Density Polyethylene Marlex HXM TR 571	7.8 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:34/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00086/AM16/	RLA File :03/94/040/01163/AM15/	Lic.No/Date:0310794711 19.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2014 dated 13.05.2014 in Case No. 5/52/87-ALC1/2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. LLDPE Granules	0.9994 kg
		2. Tri-Methoxy Vinyl Silane	0.0140 kg
		3. Dicumyl Peroxide (DCP)	0.0008 kg
		4. Antioxidant	0.0008 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:35/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved																		
HQ File :01/87/050/00087/AM16/	RLA File :03/94/040/01164/AM15/	Lic.No/Date:0310794712 19.03.2015																			
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2014 dated 13.05.2014 in Case No. 5/52/87-ALC1/2013, following adhoc norms are approved:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">XLPE Sioplas Compound</td><td rowspan="4">1 kg</td><td>1. LLDPE Granules</td><td>0.9994 kg</td></tr><tr><td>2. Tri-Methoxy Vinyl Silane</td><td>0.0140 kg</td></tr><tr><td>3. Dicumyl Peroxide (DCP)</td><td>0.0008 kg</td></tr><tr><td>4. Antioxidant</td><td>0.0008 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	XLPE Sioplas Compound	1 kg	1. LLDPE Granules	0.9994 kg	2. Tri-Methoxy Vinyl Silane	0.0140 kg	3. Dicumyl Peroxide (DCP)	0.0008 kg	4. Antioxidant	0.0008 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
XLPE Sioplas Compound	1 kg	1. LLDPE Granules	0.9994 kg																		
		2. Tri-Methoxy Vinyl Silane	0.0140 kg																		
		3. Dicumyl Peroxide (DCP)	0.0008 kg																		
		4. Antioxidant	0.0008 kg																		
RLA may take consequential action as per Policy / Procedures.																					

73	Case No.:36/9/87-ALC1/2015	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00088/AM16/	RLA File :03/94/040/01174/AM15/	Lic.No/Date:0310794719 19.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

74	Case No.:41/9/87-ALC1/2015	Party Name:VRINDAVAN PLASTIC INDUSTRIES	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00093/AM16/	RLA File :03/95/040/01048/AM15/	Lic.No/Date:0310794800 23.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

75	Case No.:42/9/87-ALC1/2015	Party Name:NILKAMAL LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00094/AM16/	RLA File :03/95/040/01058/AM15/	Lic.No/Date:0310794802 23.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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76	Case No.: 6/5/87-ALC1/2015	Party Name: FINOTEX FIBRECAST PVT. LTD.	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00047/AM16/	RLA File :31/83/040/00262/AM15/	Lic.No/Date:3110065351 25.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

77	Case No.: 8/5/87-ALC1/2015	Party Name: KIMPLAS PIPING SYSTEMS LIMITED	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00049/AM16/	RLA File :31/83/040/00266/AM15/	Lic.No/Date:3110065354 25.03.2015	Defer Date:25.06.2015
Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.				

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Case No.:12/4/87-ALC1/2015	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00016/AM16/	RLA File :07/24/040/00469/AM15/	Lic.No/Date:0710107940 26.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2014 dated 23.07.2014 in Case No. 2/3/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Amorphous PET Embossed Carrier Tapes (Width 32mm to 56mm)	1 kg	Relevant Amorphous PET Sheet (Width 32mm to 56mm)	1.10 kg
2. Adhesive Cover Tapes	1 kg	Relevant Cover Tapes	1.02 kg
3. Polysterene Embossed Carrier Tape (Width 16mm to 56mm)	1 kg	Relevant Polysterene sheets (Width 16mm to 56mm)	1.10 kg

RLA may take consequential action as per Policy / Procedures.

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79	Case No.: 7/5/87-ALC1/2015	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00048/AM16/	RLA File :31/83/040/00264/AM15/	Lic.No/Date:3110065356 27.03.2015	Defer Date:02.07.2015
	Decision: A D/L No. 46011/61/2013-PC.II dated 03.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

80	Case No.: 40/9/87-ALC1/2015	Party Name: RISHI TECHTEX LTD	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00092/AM16/	RLA File :03/95/040/01044/AM15/	Lic.No/Date:0310794937 27.03.2015	Defer Date: 02.07.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

81	Case No.: 43/9/87-ALC1/2015	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00095/AM16/	RLA File :03/95/040/01073/AM15/	Lic.No/Date:0310794951 27.03.2015	Defer Date: 02.07.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

82	Case No.: 8/4/87-ALC1/2015	Party Name: KHANNA POLYRIB(P)LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00012/AM16/	RLA File :06/24/040/00039/AM15/	Lic.No/Date:0610038104 30.03.2015	Defer Date:25.06.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 06.05.2015. Comments awaited from D/o C&PC.			

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Case No.:24/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00076/AM16/	RLA File :03/94/040/01018/AM15/	Lic.No/Date:0310795001 30.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2014 dated 13.05.2014 in Case No. 5/52/87-ALC1/2013, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. LLDPE Granules	0.9994 kg
		2. Tri-Methoxy Vinyl Silane	0.0140 kg
		3. Dicumyl Peroxide (DCP)	0.0008 kg
		4. Antioxidant	0.0008 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.: 7/4/87-ALC1/2015	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00011/AM16/	RLA File :05/24/040/00613/AM15/	Lic.No/Date:0510393802 31.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2015 dated 15.05.2015 in Case No. 7/51/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powerplast RFH Resin	1 kg	Resorcinol	0.945 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.: 13/4/87-ALC1/2015	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Approved												
HQ File :01/87/050/00017/AM16/	RLA File :07/24/040/00479/AM15/	Lic.No/Date:0710107960 31.03.2015													
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 01.06.2015, the Committee approved following adhoc norms:															
85	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>UPVC Column Pipes of different types and sizes – Net content of PVC Resin 111.302 MT</td> <td>1 kg</td> <td>PVC Resin</td> <td>0.943 kg</td> </tr> <tr> <td colspan="4">RLA may take consequential action as per Policy / Procedures.</td> </tr> </tbody> </table>			EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC Column Pipes of different types and sizes – Net content of PVC Resin 111.302 MT	1 kg	PVC Resin	0.943 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
UPVC Column Pipes of different types and sizes – Net content of PVC Resin 111.302 MT	1 kg	PVC Resin	0.943 kg												
RLA may take consequential action as per Policy / Procedures.															

Case No.: 14/4/87-ALC1/2015	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Approved												
HQ File :01/87/050/00018/AM16/	RLA File :07/24/040/00480/AM15/	Lic.No/Date:0710107961 31.03.2015													
86	Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 01.06.2015, the Committee approved following adhoc norms:														
	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>UPVC Column Pipes of different types and sizes – Net content of PVC Resin 88.717 MT</td> <td>1 kg</td> <td>PVC Resin</td> <td>0.943 kg</td> </tr> <tr> <td colspan="4">RLA may take consequential action as per Policy / Procedures.</td> </tr> </tbody> </table>			EXPORT ITEM	QTY	IMPORT ITEM	QTY	UPVC Column Pipes of different types and sizes – Net content of PVC Resin 88.717 MT	1 kg	PVC Resin	0.943 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
UPVC Column Pipes of different types and sizes – Net content of PVC Resin 88.717 MT	1 kg	PVC Resin	0.943 kg												
RLA may take consequential action as per Policy / Procedures.															

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Case No.: 15/4/87-ALC1/2015	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00019/AM16/	RLA File :07/24/040/00481/AM15/	Lic.No/Date:0710107963 31.03.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes – Net content of PVC Resin 85.297 MT	1 kg	PVC Resin	0.943 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 16/4/87-ALC1/2015	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00020/AM16/	RLA File :07/24/040/00482/AM15/	Lic.No/Date:0710107966 31.03.2015	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 01.06.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes – Net content of PVC Resin 101.092 MT	1 kg	PVC Resin	0.943 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.: 17/4/87-ALC1/2015	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File : 01/87/050/00021/AM16/	RLA File :07/24/040/00483/AM15/	Lic.No/Date: 0710107967 31.03.2015	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 01.06.2015, the Committee approved following adhoc norms:			

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes – Net content of PVC Resin 103.392 MT	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 2/5/87-ALC1/2015	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date: 9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File : 01/87/050/00043/AM16/	RLA File :07/24/040/00478/AM15/	Lic.No/Date: 0710107959 31.03.2015	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2007-PC-II dated 01.06.2015, the Committee approved following adhoc norms:			

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes – Net content of PVC Resin 93.651 MT	1 kg	PVC Resin	0.943 kg
RLA may take consequential action as per Policy / Procedures.			

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91	Case No.:5/5/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00046/AM16/	RLA File :31/83/040/00252/AM15/	Lic.No/Date:3110065372 31.03.2015	Defer Date:02.07.2015
Decision: A D/L No. 46011/61/2013-PC.II dated 03.06.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

92	Case No.:22/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00074/AM16/	RLA File :03/94/040/00440/AM15/	Lic.No/Date:0310795047 31.03.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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Case No.:37/9/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00089/AM16/	RLA File :03/94/040/01202/AM15/	Lic.No/Date:0310795050 31.03.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2014 dated 13.05.2014 in Case No. 29/46/87-ALC1/2013, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	0.990 kg
		2. Dicumyl Peroxide (DCP)	0.020 kg
		3. Antioxidant	0.010 kg
RLA may take consequential action as per Policy / Procedures.			

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94	Case No.:38/9/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00090/AM16/	RLA File :03/94/040/01205/AM15/	Lic.No/Date:0310795133 07.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

95	Case No.:44/9/87-ALC1/2015	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00096/AM16/	RLA File :03/95/040/01084/AM15/	Lic.No/Date:0310795187 08.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

96	Case No.:10/9/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00062/AM16/	RLA File :07/24/040/00477/AM15/	Lic.No/Date:0710108056 16.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

97	Case No.:19/9/87-ALC1/2015	Party Name:ADVANCE POWDERTECH & RESINS LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00071/AM16/	RLA File :34/24/040/00008/AM16/	Lic.No/Date:3410041144 16.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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98	Case No.:17/9/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00069/AM16/	RLA File :31/83/040/00003/AM16/	Lic.No/Date:3110065384 20.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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Case No.:37/4/87-ALC1/2015	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00041/AM16/	RLA File :52/24/040/00003/AM16/	Lic.No/Date:5210041501 21.04.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 48/87-ALC1/2014 dated 25.02.2015 in Case No. 4/44/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0203 kg

RLA may take consequential action as per Policy / Procedures.

100	Case No.:14/9/87-ALC1/2015	Party Name:AHIMSA INDUSTRIES PVT. LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00066/AM16/	RLA File :08/24/040/00008/AM16/	Lic.No/Date:0810135087 23.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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101	Case No.:18/9/87-ALC1/2015	Party Name:BILCARE LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00070/AM16/	RLA File :31/83/040/00270/AM15/	Lic.No/Date:3110065388 23.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

102	Case No.:21/9/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00073/AM16/	RLA File :56/24/040/00060/AM15/	Lic.No/Date:5610004594 23.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

103	Case No.:2/9/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00054/AM16/	RLA File :05/24/040/00017/AM16/	Lic.No/Date:0510393986 24.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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Case No.:13/9/87-ALC1/2015	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Approved
HQ File :01/87/050/00065/AM16/	RLA File :08/24/040/00001/AM16/	Lic.No/Date:0810135093 24.04.2015	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 46/87-ALC1/2014 dated 11.02.2015 in Case No. 14/36/87-ALC1/2014, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C – 1032 (Resin Content 70 ± 2%)	1 kg	1. Distilled Fatty Acid	0.238 kg
		2. Phthalic Anhydride	0.322 kg
		3. Glycerine	0.210 kg
		4. Xylene	0.315 kg

RLA may take consequential action as per Policy / Procedures.

105	Case No.:15/9/87-ALC1/2015	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00067/AM16/	RLA File :08/24/040/00010/AM16/	Lic.No/Date:0810135142 28.04.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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106	Case No.: 20/9/87-ALC1/2015	Party Name:VISION POLYMER PVT LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
	HQ File :01/87/050/00072/AM16/	RLA File :34/24/040/00022/AM16/	Lic.No/Date:3410041185 28.04.2015	
	Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 33/87-ALC1/2014 dated 12.11.2014 in Case No. 1/26/87-ALC1/2014, following adhoc norms are approved:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Acrylic Sheet	1 kg	Polymethyle Methacrylate (PMMA)	1.04 kg
	RLA may take consequential action as per Policy / Procedures.			

107	Case No.: 4/9/87-ALC1/2015	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00056/AM16/	RLA File :05/24/040/00041/AM16/	Lic.No/Date:0510394029 29.04.2015	Defer Date: 02.07.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

108	Case No.: 6/9/87-ALC1/2015	Party Name:SWASTIK POLYMERS	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00058/AM16/	RLA File :05/24/040/00043/AM16/	Lic.No/Date:0510394081 01.05.2015	Defer Date: 02.07.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

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109	Case No.:3/9/87-ALC1/2015	Party Name:SWASTIK POLYMERS	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00055/AM16/	RLA File :05/24/040/00027/AM16/	Lic.No/Date:0510394090 05.05.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

110	Case No.:7/9/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00059/AM16/	RLA File :05/24/040/00047/AM16/	Lic.No/Date:0510394093 05.05.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

111	Case No.:9/9/87-ALC1/2015	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00061/AM16/	RLA File :05/24/040/00055/AM16/	Lic.No/Date:0510394109 06.05.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

112	Case No.:5/9/87-ALC1/2015	Party Name:SWASTIK POLYMERS	Meet No/Date:9/87- ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00057/AM16/	RLA File :05/24/040/00042/AM16/	Lic.No/Date:0510394139 07.05.2015	Defer Date: 02.07.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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113	Case No.:8/9/87-ALC1/2015	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Approved
	HQ File :01/87/050/00060/AM16/	RLA File :05/24/040/00049/AM16/	Lic.No/Date:0510394178 08.05.2015	
	Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/68/2014-PC-II dated 18.05.2015, the Committee approved following adhoc norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Cast Polypropylene Film	1 kg	Polypropylene Granules / Resins	1.10 kg
	RLA may take consequential action as per Policy / Procedures.			

114	Case No.:11/9/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00063/AM16/	RLA File :07/24/040/00031/AM16/	Lic.No/Date:0710108170 08.05.2015	Defer Date: 02.07.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

115	Case No.:12/9/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2015 04.06.2015	Status: Deferred
	HQ File :01/87/050/00064/AM16/	RLA File :07/24/040/00032/AM16/	Lic.No/Date:0710108171 08.05.2015	Defer Date: 02.07.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Meeting ended with thanks to Chair and all participants.

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
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